

IN THE NATIONAL COMPANY LAW TRIBUNAL
COURT –III, NEW DELHI.

(IB)-329/ND/2017

In the matter of:

Mr. Khanna Lubricants

...Applicant.

v.

M/s. Gulf Petronergy Pvt. Ltd.

...Respondent

SECTION: Under Section 9 IBC .

Order delivered on 07.12.2017

Coram:

R. VARADHARAJAN
HON'BLE MEMBER (JUDICIAL)

For the Petitioner
Respondent

Sumesh Dhawan & Vatsala Kak, Advs.
Charu Sangwan & Ramit Rana.

ORDER

Ld. counsel for the parties are present. Ld. Counsel for the petitioner represents that for further hearing of arguments matter may be posted on 11.12.2017. In view of the said representation post the matter on 11.12.2017.



(R. VARADHARAJAN)
MEMBER (JUDICIAL)

KCS